

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22/2

17

T C.S.P. No. 351/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Ramson TMT Pvt.Ltd.

V/s

Ramsons Industries Ltd.

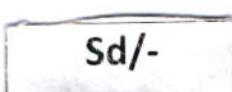
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
17	Aviraj Taser	Advocate	

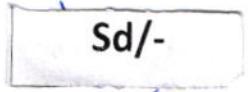
ORDER

TCSP No.351/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 22.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)